

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

37. C.P. (IB)/900(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: Clearwater Capital Partners Singapore Fund  
V Private Limited  
VS  
Mayur Ratilal Suchak

Section 95(1) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Mr. Nithish Bangera, Ld. Authorised Representative for the Resolution Professional present through physical mode. Ms. Priyanka Shetty a/w Mr. Arjun Amin and Mr. Ranjit Shetty, Ld. Counsel for the Financial Creditor present through physical mode. Mr. Nausher Kohli, Ld. Counsel for the Personal Guarantor present through virtual mode.
2. This matter is listed on **26.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**